

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

O.A. No. 225 OF 2022

In the matter of:

Nitin Dhiman.

.....Applicant

V/S

State of Punjab & Ors.

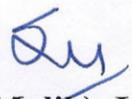
.....Respondent

Reply in the form of Affidavit by Surabhi Malik, IAS, Deputy
Commissioner, Ludhiana (on behalf of Respondent No. 4)

I N D E X

S. No.	Particulars	Date	Page Nos.
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Place: Ludhiana
Dated: 05.08.2023


(Surabhi Malik), IAS,
Deputy Commissioner,
Ludhiana

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**O.A. No. 225 OF 2022****In the matter of:****Nitin Dhiman.****.....Applicant****V/S****State of Punjab & Ors.****.....Respondent**

**Reply in the form of Affidavit by Surabhi Malik, IAS, Deputy
Commissioner, Ludhiana (on behalf of Respondent No. 4)**

It is most respectfully showeth:

1. That undersigned is posted as District Magistrate, Ludhiana and thus filing the reply as Respondent no 4.
2. That Hon'ble National Green Tribunal vide orders dated 26.05.2023 has directed as follows:-

“ 7. In their replies respondents no. 7 and 8 have mentioned that the Government of Punjab had prepared a Project for use of treated water discharge from CETPs and STPs of Ludhiana into Budha Nala for irrigation of agriculture land.

8. Respondents no. 1 and 4 are directed to file affidavits giving the present status of the said project of the Government of Punjab.

3. It is humbly submitted that Worthy Chief Secretary having recently joined Government of Punjab has submitted reply on behalf of Respondent No. 1 and has requested for a time period of two months to check case facts in detail. The draft status report submitted by Department of Science Technology & Environment, Government of Punjab, Chandigarh is being reviewed at Government level. Hence the undersigned also requests the Hon'ble Tribunal to grant a time period of Two months for submitting the status report.

It is, therefore, prayed that a time period of Two months in Original Application No. 225 of 2022 may kindly be granted. That any instruction passed by this Hon'ble Tribunal to the undersigned shall be complied with in letter and spirit.

Submitted by



(Surabhi Malik, IAS)

District Magistrate, Ludhiana

Verification:-

Verified that the contents of para no.1 to 3 of the above reply are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.

Dated:- 05.08.2023

Place:- LUDHIANA



(Surabhi Malik, IAS)

District Magistrate, Ludhiana